

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:302  
ANSWERED ON:16.04.2010  
RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA  
Mandal Shri Mangani Lal;Singh Shri Radha Mohan

**Will the Minister of POWER be pleased to state:**

- (a) the total number of villages identified for electrification under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during the Tenth and Eleventh Five Year Plans in the country, State-wise;
- (b) the total number of villages provided with electricity during the said period;
- (c) whether complaints regarding partial electrification of villages as well as irregularities committed by the implementing agencies have come to the notice of the Government;
- (d) if so, the details thereof; and
- (e) the steps taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 302 TO BE ANSWERED IN THE LOK SABHA ON 16.04.2010 REGARDING RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA.

(a): A total number of 1,18,499 un-electrified villages consisting of 68,763 villages under X Plan and 49,736 villages under XI Plan have been identified for electrification under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY). In addition, 3,54,967 electrified villages consisting of 1,11,936 electrified villages under X Plan and 2,43,031 electrified villages under XI Plan have also been identified for intensive electrification. The State-wise details are given at Annex-I.

(b): Under RGGVY, electricity infrastructure in 78,256 un-electrified villages have been provided as on 31.03.2010. The intensive electrification works in 1,12,602 electrified villages have also been completed in the country as on 31.03.2010. The State-wise details are given at Annex-II.

(c) to (e): The electricity infrastructure in the villages have been created in line with the provision made in the sanctioned Detailed Project Reports (DPRs). Representations/suggestions have been received in this Ministry from various quarters which are taken as feedback for improvement/effective implementation of the scheme. As regards the complaints relating to implementation of rural electrification works, the Ministry or Rural Electrification Corporation Limited, the nodal agency for RGGVY takes up the matter with the concerned implementing agencies and resolves the issues promptly. Further, for proper monitoring and ensuring quality of works, a three tier Quality Control mechanism has been put in place in respect of projects approved during XI Plan Period.